

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2187
TO BE ANSWERED ON 01.01.2018**

PROMOTION OF SCs/STs

†2187. SHRI KAUSHAL KISHORE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of people from Scheduled Caste/Scheduled Tribe (SC/ST) category who have been provided employment in the ministry during the last three years and the current year; and**
- (b) the details of the directions issued regarding upgrading/promotion of SC/ST employees working in the Ministry?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): The details of number of people from Scheduled Caste/Scheduled Tribe (SC/ST) category who have been provided employment in different offices of the Ministry during the last three years and the current year are attached as Annexure-I. Details of appointment of SC/ST category people in Offices of the Directorate General of Labour Bureau, Employees' State Insurance Corporation, Employees' Provident Fund Organization and Group-C posts in Chief Labour Commissioner (Central) are being collected and will be laid on the table of the House.

(b): Upgradations/Promotions are made as per Recruitment Rules and Instructions issued by the Department of Personnel & Training. No specific instructions have been issued by the Ministry.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2187 FOR 01/01/2018 REGARDING PROMOTION OF SCs/STs.

Number of people from Scheduled Caste/Scheduled Tribe (SC/ST) category who have been provided employment in the Ministry during the last three years and the current year.

S. No.	Organization	2014-2016		2017	
		SC	ST	SC	ST
1.	* Main Secretariat	01	00	00	00
2.	Directorate General Factory Advice Service & Labour Institute	01	00	02	01
3.	Directorate General of Mines Safety	10	02	00	00
4.	V.V. Giri National Labour Institute	00	00	00	00
5.	Dattopant Thengadi National Board for Workers Education and Development	00	00	00	00
6.	Central Labour Services	08	04	00	00
7.	CGITs-cum-Labour Courts	00	00	00	00
8.	Canteen	00	00	00	00
9.	Board of Arbitration	00	00	00	00
10.	Directorate General of Employment	03	02	01	00
11.	Directorate General (Labour Welfare)	05	00	01	01
12.	Chief Labour Commissioner (Central) (in respect of Group-B Gazetted posts only)	06	02	02	00

* excluding CSS, CSSS and CSCS Cadres posts as these posts are filled-up through Department of Personnel and Training.
